

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 30 of 2024(SZ)**

**Earlier O.A No. 211 of 2022 (PB)**

**In the matter of:**

S. Karthik

Kancheepuram District

...Applicant

Versus

Tamil nadu Pollution Control Board,

Chennai and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**Date: 16.05.2024**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE , CHENNAI

(Through Video Conference)

Original Application No. 30 of 2024 (SZ)  
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IN THE MATTER OF :

S. Karthik  
Kancheepuram District

Applicant(s)

Versus

Tamil Nadu Pollution Control Board.  
Through its Member Secretary  
Chennai and Ors.

Respondent(s)

STATUS REPORT FILED BY THE BLOCK DEVELOPMENT  
OFFICER(VILLAGE PANCHAYAT) KUNDRATHUR  
PANCHAYAT UNION AND ON BEHALF OF THE OFFICIAL OF  
PANCHAYAT RAJ DEPRATMENT.- 5th RESPONDENT

I R. Varadharajan S/o C. Ramasamy aged 48 the Block  
Development Officer ( Village Panchayats) of Kundrathur Panchayat  
Union of Kancheepuram District, solemnly affirm and sincerely state  
as follows:

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Corns:

  
Block Development Officer (V.P)  
Kundrathur @ Padappai

I am discharging the duties of the Block Development Officer (Village Panchayat) of Kundrathur Block and I am well acquainted with facts of case as per the records.

I submit that I am aware that the above case has been Suo Moto registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.211 of 2022 (PB) based on the complaint received from one Mr. S.Karthik, Kancheepuram District which has been transferred to this Bench and renumbered as Original Application No. 30 of 2024 (SZ)

I most respectfully submit that I am aware of the Notice served on the Village Panchayat Secretary of Iyyapanthangal Village Panchayat to appear before the Tribunal in person or through legal PR actioner in the above matter on 20.03.2024 .

I submit to report that the Village Panchayat continue to put sincere effort to find ways and means to handle and address issues pertaining to Solid Waste Management in Iyyapanthangal village Panchayat area.

I also submit while taking sincere effort and action on the complaints of the public with regard to dumping of solid waste in the Metro Water Land adjacent to the residential apartment, the unprecedented pandemic situation raised right from early 2020 and the entire Government machinery of Block and District Administration had to be mobilized to handle the lifesaving measures.

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Cornrs:

  
Block Development Officer (V.P)  
Kundrathur @ Padappai

Furthermore, I submit that while attending the health, sanitation and pandemic issues it was mandatory for Block and the District Administration to conduct the Local Body Election 2021 in Kancheepuram District which started from August 2021 onwards and ended during November 2021.

And this again was followed by unprecedented rainfall within a short span of time and this made the Block and District Administration for the preparedness, rescue and relief measures against the flood during 2021 and therefore all these health, floods and mandatory issues crippled the follow up action on Solid Waste Management.

Therefore, I humbly submit that the Solid Waste segregated in the Iyyapanthangal Village Panchayat had to be temporarily dumped for want allotment of dumping yard to the entire Kundrathur Block Village Panchayat. Therefore it is humbly prayed to pardon that the Solid Waste were dumped as temporary measures only until we got the permanent dumping yard at Appur Yard.

I now most respectfully submit the status report on the issues raised by the petitioner in this case.

I submit to report that the garbage already dumped in land area belonging to the Metro Water Department as mentioned by the petitioner were almost cleared and shifted by Lorries to a quantum of 798 Mts from 18.06.2022 onwards and dumped in the site officially identified and allotted at Appur dumping yard of Kattakolathur Panchayat Union of Chingleput District (the erstwhile Kancheepuram District).

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Cornrs:

Block Development Officer (V.P.)  
Kundrathur @ Padappai

I humbly submit the Photographs of the site wherein the Solid waste almost cleared of as mentioned by the petitioner

Further More, I submit that I have given clear and strict instructions to the Village level functionaries that the solid waste segregated then and there , must be shifted to the identified dumping yard at Appur of Kattankolathur Panchayat Union.

Therefore, I submit that,as of now,no solid waste is being dumped in or around Panchayat area since then.

For the reasons and the present status report submitted on the above complaints made, I pray that the Status report on the above petition may kindly be accepted and the delay in reporting shall be condoned.

Solemly affirm at Chennai on this  
the day of 15th May 2024

Deponent  
  
Block Development Officer (V.P)  
Kundrathur @ Padappai

**PHOTOGRAPHS AFTER CLEARANCE**



